

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO. 4245

TO BE ANSWERED ON JULY 18, 2019

CONSTRUCTION OF TOILETS

No. 4245. SHRI THOL THIRUMAAVALAVAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the funds allocated/released and utilized for construction of toilets, individual House Hold Latrines (HHL) and public toilets, State/UT-wise;**
- (b) whether the Government has conducted any survey to assess the demand for public toilets; and**
- (c) if so, the details thereof, State/ UT-wise?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a): The State/ Union Territory (UT)-wise details of funds allocated/ released and utilized for construction of Individual House Hold Latrines (IHHL) and Community/ Public Toilets (CT/PT) is annexed.**
- (b) and (c): The demand of Public Toilets is assessed on the basis of population of the City/ Urban Local Body (ULB), as per Census figure of 2011 or on the basis of actual demand reported by the State Government/ UT Administration, based on their own survey reports.**

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO LOK SABHA UNSTAREED QUESTION NO. 4245 FOR ANSWER ON 18.07.2019 REGARDING "CONSTRUCTION OF TOILETS"**

Sl. No.	State/UT	POSITION OF FUND (Rs. in crore)					
		IHHL			CT/PT		
		Allocation	Released	Amount for which Certificate for Utilisation received	Allocation	Released	Amount for which Certificate for Utilisation received
1	A&N Islands	0.43	0.06	0.02	0.10	0.94	0.03
2	Andhra Pradesh	184.08	110.47	92.37	27.95	54.72	19.51
3	Arunachal Pradesh	4.90	7.72	2.45	0.35	0.28	0.06
4	Assam	58.45	70.20	40.56	2.31	2.31	1.55
5	Bihar	218.90	150.02	66.00	45.27	35.21	35.21
6	Chandigarh	2.45	1.59	1.59	0.53	0.26	0.13
7	Chhattisgarh	140.76	140.76	115.95	34.40	39.00	36.15
8	Dadra & Nagar Haveli	1.20	0.64	0.03	0.17	0.05	0.00
9	Daman & Diu	0.29	0.29	0.00	0.06	0.06	0.00
10	Delhi	50.16	25.08	25.08	5.15	5.15	5.15
11	Goa	3.21	2.36	0.96	0.48	0.22	0.10
12	Gujarat	162.56	171.55	171.55	32.22	13.99	8.53
13	Haryana	86.67	32.96	32.96	10.61	24.10	24.10
14	Himachal Pradesh	5.02	4.38	4.37	0.90	1.33	0.51
15	Jammu & Kashmir	53.63	46.39	25.16	3.69	10.39	4.59
16	Jharkhand	92.41	71.30	78.45	21.08	4.16	0.22
17	Karnataka	355.35	157.80	84.89	44.31	41.03	15.54
18	Kerala	70.62	31.67	21.69	1.53	0.00	0.00
19	Madhya Pradesh	292.79	262.83	261.29	65.42	65.42	65.42
20	Maharashtra	359.90	317.32	193.71	57.57	45.46	33.34
21	Manipur	17.46	27.78	4.26	0.28	0.28	0.00
22	Meghalaya	4.32	2.70	0.50	0.16	0.04	0.04
23	Mizoram	6.58	7.10	1.22	0.08	2.63	0.08
24	Nagaland	6.41	17.12	5.06	0.19	1.45	0.61
25	Odisha	161.33	75.03	60.46	33.82	28.53	16.14
26	Puducherry	6.78	4.54	4.54	1.57	1.11	1.11
27	Punjab	78.66	41.00	28.00	8.45	15.95	0.00
28	Rajasthan	225.01	166.25	166.25	35.73	41.18	39.21

Sl. No.	State/UT	POSITION OF FUND (Rs. in crore)					
		IHHL			CT/PT		
		Allocation	Released	Amount for which Certificate for Utilisation received	Allocation	Released	Amount for which Certificate for Utilisation received
29	Sikkim	0.63	0.59	0.53	0.06	0.75	0.29
30	Tamil Nadu	558.02	209.84	192.43	93.52	71.38	66.71
31	Telangana	133.31	66.91	37.00	20.24	1.34	1.34
32	Tripura	18.35	7.61	6.02	0.12	1.97	0.16
33	Uttar Pradesh	473.28	367.89	331.42	80.03	172.70	90.82
34	Uttarakhand	16.30	22.95	6.50	1.59	8.94	5.22
35	West Bengal	315.33	167.14	149.80	24.82	8.27	8.27
Total		4165.55	2789.86	2213.07	654.76	700.59	480.15
